

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry

Orders of the Tribunal

29-8-96

Mr. J. K. Kaushik Counsel
for the applicant.

Heard.

This Misc Application
for permission to joining
together and filing a
single Original Application
is allowed.

The M.A. stands
disposed of accordingly.

(एस. पी. निवास)

(S. P. NIWAS)

प्रशासनिक सदस्य

Adm. Member

Part II and III destroyed
in my presence on 24/1/03
under the supervision of
section officer (j) as per
order dated 19/2/02

Section officer (Record)